

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO.08  
CP (CAA)/9/GB/2022  
In CA (CAA)/1/GB/2022**

**Coram:**

**Hon'ble Shri Deep Chandra Joshi, Member (J):**                     **Hearing through**  
**Hon'ble Shri Subrata Kumar Dash, Member (T):**                 **Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF HEARING OF GUWAHATI BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of:

M/s. Dholka Plywood Industries Pvt. Ltd.  
(Transferor Company)  
And  
M/s. Showan Investment Pvt. Ltd.  
(Transferee Company)

**Section:**                     Under Section 230 to 232 of the Companies Act, 2013

<u>S.No.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. S. K. AGARWAL	CA	Petitioners	Present in Video
2.	MR. K. ARVIND	Asstt. Director	RD, NER	Conferencing.

**ORDER**  
**Date of Order: 18.05.2023**

This matter is taken up through Video Conferencing. Heard the Learned Counsel appearing for the Applicant Companies and the Learned Representative of RD NER. The learned Counsel of the Applicant Companies is directed to file the Compliance Checklist with the Registry.

2. List the matter for further consideration on 26.05.2023

**Sd/-**

**(Subrata Kumar Dash)  
Member (Technical)  
& Adjudicating Authority**

**Sd/-**

**(Deep Chandra Joshi)  
Member (Judicial)  
& Adjudicating Authority**